

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 407**  
**IB/622/ND/2023**

**IN THE MATTER OF:**

Blue Moon Travels Private Limited

...

Applicant

**Under Section 10 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 08.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Amar Vivek, Ms. Ridhima Verma  
Mr. Shashwat Tripathi, Mr. Aditya Gauri,  
Ms. Madhu Ayachit, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel for the applicant is present physically. Heard the submissions made by learned Counsel for the applicant. Applicant is permitted to file written submissions, if any, within three days. **Order stands reserved.**

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**